

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 239
13(ND)2010

IN THE MATTER OF:

Sh. Kapoorchand A. Sanghvi & Ors. ... Applicant/Petitioner

Versus

M/s. TI Steels Pvt. Ltd. & Ors ... Respondent

Under Section: 397-398

Order delivered on 12.03.2021

CORAM:

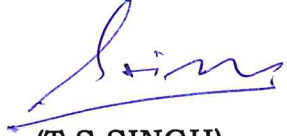
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 19.04.2021


(T.S SINGH)
COURT OFFICER